

nections sanctioned by the Ministers is kept. However, the information is being collected and will be placed on the Table of the Lok Sabha shortly.

Automatic Telephone Exchange in U.P.

4348. SHRIMATI SAVITRI SHYAM: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state the names of the places where Automatic Telephone Exchanges are proposed to be opened in Uttar Pradesh during the year 1969-70?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): Automatic exchanges are proposed to be opened during 69-70 at the following stations:

1. Afzalgarh
2. Baheru
3. Bhadohi
4. Bhogaon
5. Bhojipura
6. Bilasanda
7. Daurala
8. Doiwala
9. Gauri Bazar
10. Haldua
11. Hasanpur
12. Jalalabad
13. Jalalpur
14. Jawar
15. Jhinhak
16. Lar
17. Mahamdi
18. Maharajganj
19. Mihinpurwa
20. Miranpurkatra
21. Mohamdabad (Kanpur Divn.)
22. Mohamdabad (Gorakhpur Divn.)
23. Mohanlal ganj
24. Musafirkhana
25. Mussorie
26. Prayapur
27. Shakpur
28. Sidhault
29. Sitarganj
30. Sonkh
31. Tirwa
32. Thana Bhawan.

International Labour Conference held in Geneva

4349. SHRI MUHAMMAD SHERIFF: SHRI RAGHUVIR SINGH SHASTRI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether any International Labour Conference was held in Geneva in the month of June 1969;

(b) the names of the other countries who participated in the conference; and

(c) the decisions arrived at in the conference?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) Of the 121 member States of the ILO, 116 countries, including India, participated in the Conference. The names of the participating countries are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1756[69].

(c) The Conference, inter alia, (i) adopted a net expenditure budget of \$59.71 million for the biennium 1970-71; (ii) formally endorsed the approach outlined in the World Employment Programme presented to the Conference by the Director-General, ILO and (iii) adopted a Convention and a Recommendation concerning Labour Inspection in Agriculture and a Convention and a Recommendation concerning Medical Care and Sickness Benefits.

Retrenchment in F. C. I.

4350. SHRI TULSHIDAS JADHAV: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the staff from the Food Corporation of India has been retrenched recently;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take about their re-employment?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) There has been no retrenchment of regular staff in the Food Corporation.

(b) and (c). Do not arise.

Fall in the Quality of D. M. S. Milk

4351. **SHRI M. L. SONDHI:**
SHRI D. N. PATODIA:

Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) the steps which have been taken in connection with general public complaint that the standard of keeping quality and bacteriological quality of milk supplied by the Delhi Milk Scheme has fallen; and

(b) the steps taken in particular to enforce the inspection of milk which is purchased?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Delhi Milk Scheme has a well-equipped Quality Control Laboratory under expert staff, which ensures strict control of quality of milk and milk products manufactured by the Scheme. Samples of milk are drawn at different stages and checked for bacteriological and keeping quality. The complaint that the quality of milk supplied by D. M. S. has fallen is not justified.

(b) Delhi Milk Scheme has set up Quality Control Laboratory at its Milk Collection and Chilling Centres where the quality of milk is thoroughly checked before acceptance. Surprise checks on the quality of milk are also conducted by officers from

Quality Control Laboratory at the Central Dairy.

Village Level Workers

4352. **SHRI LOBO PRABHU:** Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) the reasons for not making the post of Village Level Worker permanent;

(b) in case the objection is financial, the reasons for not giving grants to the State Governments for this purpose;

(c) whether a monthly progress report is prescribed on all Government activity in the area of each Village Level Worker; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) to (d). The information is being collected from the State Governments and will be laid on the Table of the House as soon as possible.

Unemployment in Kerala

4353. **SHRI LOBO PRABHU:** Will the Minister of **LABOUR AND REHABILITATION** be pleased to state:

(a) whether it is a fact that the number of unemployed persons in Kerala has increased from 7.5 lakhs in 1964 to 12 lakhs at present;

(b) whether it is also a fact that 211 industrial establishments have closed down if so, the reasons therefor;

(c) whether Government have ascertained the corresponding position about unemployment in other States; if not, whether Government propose to ask for the necessary data; and

(d) whether Government have investigated the problem of closing